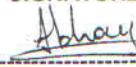


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 185/16	TP 74/17	Hearing	433(e) / 433(f)	Chem Trend Chemi cals Co. Pvt. Ltd. Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL)	ABHAY SS	SIGNATURE
	& PHONE NUMBER	9829736067	
	REPRESENTATION TO WHOM	CHEM TREND	
	(PETITIONER)		

Counsel for petitioner is present. He requested time to comply the objections raised by the Hon'ble High Court. Meanwhile, he is also directed to comply with the relevant provisions and rules framed under the I&B Code which are applicable to the facts of this case.

List it on 27.04.2017.


MEMBER (J)


MEMBER (T)